

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -3969**  
ANSWERED ON - 06/04/2022

**DRUG DE-ADDICTION CENTRES IN THE COUNTRY**

3969. SHRI MAHESH PODDAR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the plans of Government against drug and alcohol addiction in the country;
- (b) the list of de-addiction centres across the country, State-wise;
- (c) whether Government plans to construct more in the coming years, if so, the details thereof;
- (d) the financial allocation on this since 2017 and how much Government has allocated for this in the current year; and
- (e) whether Government is taking the help of NGOs in providing de-addiction care in these centres, if so, the total number of persons employed, State-wise?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

- (a) Ministry of Social Justice and Empowerment has formulated and implemented National Action Plan for Drug Demand Reduction (NAPDDR) under which the Government is taking a sustained and coordinated action for arresting the problem of substance abuse among the youth.
  - i. Ministry launched Nasha Mukh Bharat Abhiyaan (NMBA) in 272 most vulnerable districts under which a massive community outreach is being done through more than 8000 youth volunteers. Till now through the various activities undertaken on-ground 2.4+ Crore people reached out so far, out of which more than 92 lakh youth and 29.6 lakh women have actively participated in the activities of the Abhiyaan and spreading on-ground the message against substance use. Around 4,000+ Yuva Mandals, NYKS & NSS Volunteers, Youth Clubs have also been associated with the Abhiyaan. Across the country till now, 13+ lakh students have been reached with events, competitions and sessions organized in 6000+ schools.

- ii. Social media has effectively been utilized to spread the message of the NMBA online by creating handles on Facebook, Twitter & Instagram and sharing daily updates on them. An Android based mobile Application has been developed to capture the data of activities happening on ground on a real-time basis by the districts and master volunteers. This App has been placed on the Google Play Store.
  - iii. 355 Integrated Rehabilitation Centres for Addicts (IRCAs) are supported by the Ministry. These IRCAs not only provide for treating the drug victims, but also give services of preventive education, awareness generation, motivational counselling, detoxification/de-addiction, after care and re-integration into the social mainstream. Ministry also provided support to special de-addiction centre for women and children.
  - iv. 53 Community based Peer led Intervention (CPLI) Centres are supported by the Ministry. These CPLIs focus on vulnerable and at risk children and adolescents. Under this, peer educators engage children for awareness generation and life skill activities.
  - v. 78 Outreach and Drop In Centres (ODICs) are supported by the Ministry. These ODICs provide safe and secure space of treatment and rehabilitation for substance users, with provision of screening, assessment and counselling and thereafter provide referral and linkage to treatment and rehabilitation services for substance dependence.
  - vi. Ministry also supports setting up of 36 Addiction Treatment Facilities (ATFs) in some Government hospitals, which is being implemented through AIIMS, New Delhi.
  - vii. The Ministry is also providing financial support for setting up of District De-Addiction Centre (DDAC) in various districts. These DDACs would provide comprehensive facilities hitherto being provided by IRCA, ODIC & CPLI together. The main focus of the DDAC is early prevention, education, demand reduction, identification, treatment and rehabilitation services of vulnerable individuals or individuals affected by substance use disorders.
  - viii. The Ministry supported GIA institutions providing counselling, treatment & rehabilitation services have been geo-tagged for ease of access.
  - ix. A Toll-free Helpline for de-addiction, 14446 is being maintained by the Ministry for providing primary counseling and immediate assistance to the persons seeking help through this helpline.
  - x. Ministry through its autonomous body National Institute of Social Defence (NISD) and other collaborating agencies like SCERTs, Kendriya Vidyalaya Sangathan etc. provides for regular awareness generation and sensitization sessions for all stakeholders including students, teachers, parents.
- (b) The State-wise number of de-addiction centres across the Country is as **Annexure-A**.
- (c) The Ministry under the scheme of NAPDDR has proposed to open 290 district de-addiction centres across the country in next five years.

(d) The revised allocation since year 2017-18 to financial year 2021-22 are as under –

Sr. No	Financial Year	Revised Allocation (Rs. in Crore)
1.	2017-18	46.00
2.	2018-19	193.50
3.	2019-20	245.00
4.	2020-21	150.00
5.	2021-22	200.00

(e) The Ministry provides financial assistance to NGOs/VOs for running and maintenance of IRCAs, ODICs and CPLIs under the Scheme of NAPDDR. As per guideline of the Scheme, 15 Staffs are for 15 bedded IRCA Centre, 06 Staffs are for ODIC projects and 23 Staffs are for CPLI projects have been sanctioned. The State-wise number of de-addiction centres, being financially supported by this Ministry, is attached at **Annexure – A**.

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Statement referred to in reply to part (b) and (e) of the Rajya Sabha Unstarred Questions  
No.3969 for answered on 6.4.2022 regarding drug de-addiction centres in the country

State-wise Number of de-addiction centres under NAPDDR						
State	IRCA	CPLI	ODIC	ATF	SLCA	Grand Total
ANDHRA PRADESH	10	4	4	1	1	20
ARUNACHAL PRADESH	0	1	1	0	0	2
ASSAM	18	3	3	0	1	25
BIHAR	9	0	0	1	1	11
CHANDIGARH	0	1	1	0	0	2
CHATTISGARH	3	1	3	0	1	8
DAMAN & DIU (ONLY DAMAN)	1	0	0	0	0	1
DELHI	10	6	8	2	1	27
GOA	0	0	0	2	0	2
GUJARAT	7	3	3	3	1	17
HARYANA	9	1	1	0	1	12
HIMACHAL PRADESH	6	1	0	1	1	9
JAMMU AND KASHMIR	1	2	3	12	1	19
JHARKHAND	1	0	0	1	0	2
KARNATAKA	33	0	0	0	1	34
KERALA	20	2	2	1	1	26
MADHYA PRADESH	13	4	8	2	1	28
MAHARASHTRA	42	2	0	1	1	46
MANIPUR	26	2	6	0	1	35
MEGHALAYA	1	1	1	1	0	4
MIZORAM	11	0	2	1	1	15
NAGALAND	8	1	1	0	1	11
ORISSA	40	3	6	0	1	50
PUDUCHERRY	1	0	1	0	0	2
PUNJAB	5	1	2	0	0	8
RAJASTHAN	17	5	7	0	0	29
SIKKIM	2	0	0	1	0	3
TAMIL NADU	22	0	0	0	1	23
TELANGANA	8	1	1	0	1	11
TRIPURA	0	0	2	1	0	3
UTTAR PRADESH	19	5	9	4	0	37
UTTARAKHAND	4	1	1	1	1	8
WEST BENGAL	8	2	2	0	1	13
<b>Grand Total</b>	<b>355</b>	<b>53</b>	<b>78</b>	<b>36</b>	<b>21</b>	<b>543</b>

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